

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2477**

**TO BE ANSWERED ON THE 8<sup>TH</sup> AUGUST, 2018/ SHRAVANA 17, 1940 (SAKA)**

**DEMANDS FROM STATES FOR MODERNISATION OF POLICE**

**2477. SHRI SANJAY SETH:**

**Will the Minister of HOME AFFAIRS be pleased to state :**

- (a) the details of funds sanctioned and released for modernisation of police during the last three years, State-wise, specially in Uttar Pradesh;**
- (b) whether Government is aware that States are facing shortage of weapons or are using outdated equipment for police forces; and**
- (c) if so, the details of demands/ proposals submitted by different States for modernisation of police in the country?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a): Details of funds sanctioned and released for modernisation of police during the last three years, State-wise including Uttar Pradesh are at Annexure.**

**(b) & (c): Modernisation is a continuous process. Since 'Police' and 'Public Order' are state subjects as per the Constitution, responsibility of equipping the state police forces with appropriate equipment and gadgets lies with the State Governments. However, Government of India supplements the efforts of State Governments by providing central**

**assistance under the Scheme of Assistance to States for Modernisation of Police (erstwhile Scheme of Modernisation of Police Forces) for acquisition of latest weaponry, training gadgets, advanced communication and forensic equipment etc. Under this scheme, each State Government finalizes their annual plans/projects as per their requirements and strategic priorities. The proposals include acquiring of latest weaponry/arms, traffic control equipments, upgradation of communication, upgradation of forensic science laboratories, revamping of intelligence gathering system, etc. In addition to the above, each State is supplied weaponry through the Ordnance Factory Board.**

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**Details of funds sanctioned and released for modernisation of police during the last three years, State-wise including Uttar Pradesh.**

(in Rs. Crore)

S.No.	Name of State	2015-16		2016-17		2017-18		2018-19 Allocation
		Allocation	Released	Allocation	Released	Allocation	Released	
1.	Andhra Pradesh	22.68	32.56	22.68	41.1	29.87	31.62	26.48
2.	Arunachal Pradesh	3.64	3.05	3.64	2.69	4.79	3.42	4.25
3.	Assam	24.47 + 59.30*	3.29 + 59.30*	24.47	4.68	32.23	5.48	28.57
4.	Bihar	25.62	26.57	25.62	19.15	33.73	5.73	29.90
5.	Chhattisgarh	9.01	14.24	9.01	1.73	11.87	2.02	10.52
6.	Goa	0.95	0.13	0.95	0.18	1.25	0.21	1.11
7.	Gujarat	23.72	23.75	23.72	43.22	31.24	33.05	27.69
8.	Haryana	10.64	14.74	10.64	19.29	14.01	14.04	12.43
9.	Himachal Pradesh	3.25	0.44	4.88	5.58	4.28	4.09	3.79
10.	Jammu & Kashmir	37.00	35.88	37.00	34.54	48.73	48.00	43.19
11.	Jharkhand	8.54	22.44	8.54	1.64	11.24	1.91	9.97
12.	Karnataka	35.58	39.45	35.58	72.04	46.85	17.12	41.53
13.	Kerala	14.94	2.01	14.94	11.09	19.68	16.12	17.44
14.	Madhya Pradesh	25.14	26.8	25.14	21.86	33.11	30.47	29.34
15.	Maharashtra	43.69	50.88	43.69	12.8	57.54	9.78	51.00
16.	Manipur	8.85	7.79	8.85	8.37	11.66	1.98	10.34
17.	Meghalaya	3.48 + 7.81*	0.47 + 7.81*	3.48	0.67	4.58	2.60	4.07
18.	Mizoram	4.43	5.41	4.43	8.12	5.83	6.17	5.16
19.	Nagaland	9.96	13.78	9.96	18.05	13.12	13.88	11.63
20.	Odisha	14.47	19.46	14.47	26.22	19.05	19.87	16.89
21.	Punjab	15.23	20.67	15.23	27.6	20.05	20.07	17.77
22.	Rajasthan	28.99	34.18	28.99	34.54	38.17	40.38	33.83
23.	Sikkim	1.64	0.22	1.64	1.96	2.17	2.39	1.92
24.	Tamil Nadu	32.31	63.9	32.31	89.24	42.54	15.54	37.70
25.	Tripura	7.28	7.00	7.28	1.4	9.58	1.63	8.49
26.	Telangana	16.22	16.32	16.22	29.4	21.35	22.60	18.93
27.	Uttar Pradesh	58.59	69.99	58.59	35.8	77.16	28.20	#68.39
28.	Uttarakhand	3.12	3.74	4.68	8.53	4.11	4.35	3.64
29.	West Bengal	26.80	35.52	26.80	12.31	35.3	48.94	31.28
	<b>Total</b>	<b>520.25</b> <b>+ 67.11*</b>	<b>661.79</b>	<b>523.43</b>	<b>593.80</b>	<b>685.09</b>	<b>451.66</b>	<b>607.25</b>
	Contingency Reserve ^	29.75		29.75		38.45		38.45
	Mega City ^ Policing	45.00		41.82		45.00		45.00
	PMU**		0.32		0.22	0.45	0.09	1.40
	10% for Police Reform							76.90
	<b>G/Total</b>	<b>662.11</b>	<b>662.11</b>	<b>595.00</b>	<b>594.02</b>	<b>769.00 (RE 452.10)</b>	<b>451.75</b>	<b>769.00</b>

\* Release of Funds for South Asian Games. \*\*Programme Management Unit. ^ Release of these funds shown against relevant State. # Rs. 60.86 crore has been released during FY 2018-19.

**Note:** The figures of allocation and release include funds released to Ordnance Factory Board (OFB) for supply of weaponry to the states. Releases have varied vis-à-vis allocations. Where release is less than allocation, the same is on account of non-submission of Utilization Certificates(UCs) and where release exceeds allocation, the same is on account of releases made for Mega City Policing or/and supplementary releases or/and better performance incentives.

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